

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 901  
(To be answered on the 21<sup>st</sup> November 2019)**

**SALE OF AIR INDIA**

**901. SHRI JAYADEV GALLA  
SHRI ADALA PRABHAKARA REDDY**

**Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has decided to exit Air India (AI) completely and if so, the details thereof;**
- (b) whether the Government has invited bids for disinvestment and if so, the details of bids received and the time by which it would be disinvested;**
- (c) whether the Government proposes to safeguard the interests of the employees and if so, the details thereof;**
- (d) the total debt of AI and the details of authorities to bear the debt in the event of selling it to a private player; and**
- (e) whether AI's assets such as land and its buildings are also going to be sold as a package or only operations and aircraft are going to be sold and if so, the details thereof?**

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)**

**(Shri Hardeep Singh Puri)**

---

**(a): Yes, Sir. Air India Specific Alternative Mechanism (AISAM) has now, inter-alia, approved the reinitiation of process of strategic disinvestment of Air India & its Subsidiaries with 100 percent sale of Government of India stake in Air India along with Air India Express and Air India stake in AISATS.**

**(b): Earlier, the Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for the Strategic Disinvestment of Air India including its shareholding in Air India Express and AISATS was issued on 28.03.2018. No EoI/bid was received till the last date of receipt of bids i.e. 31.05.2018.**

**After formation of new Government, AISAM has been reconstituted and has approved the re-initiation of the strategic disinvestment of Air India and its subsidiaries. The preparation of Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for the strategic disinvestment of Air India is in process.**

**(c): The bid document for strategic disinvestment of Air India would also include the matters related to employees of Air India, the contours of which will be decided by AISAM.**

**(d): The total debt of Air India as on 31.03.2019 is Rs. 58,282.92 crore. Debt amounting to Rs. 29,464 crore has been hived off to SPV, as decided in the meeting held on 07/09/2018 under the Chairpersonship of the then Finance Minister. Further, it was, inter-alia, decided in the said meeting that debt allocation between Air India and SPV to be revisited at a later date closer to disinvestment.**

**(e): The bid document for strategic disinvestment of Air India would also include the matters related to the disposal of Air India's assets among other parameters, the contours of which will be decided by AISAM.**

\*\*\*\*\*